

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

15

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.10/7/HDB//2017
NAME OF THE COMPANY	Kadevi Industries Limited
NAME OF THE PETITIONER(S)	Indian Bank & Kadevi Industries Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	7 of IBC

Counsel for Petitioner(s): */ Resolution professional*

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
<i>V.K. Sajith</i>	<i>Adv.</i>	<i>9908011277</i>	<i>Sajith</i>

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard. Shri V.K.Sajith, Ld. Counsel for Petitioner/Resolution Professional.

At the request of Counsel, case is posted on 04.12.2017.

[Signature]

Member (T)

pc

[Signature]

Member (J)